

DIVISION BENCH

ITEM NO.103

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.42/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	KOTAK MAHINDRA BANK LTD V/S M/S KRV CARRIERS INDIA PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivam Gupta, Adv. *: For the Financial Creditor*

Sh. Hemant Tiwari Proxy for
Sh. Devesh Srivastava, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Proxy Counsel, Sh. Hemant Tiwari representing on behalf of Ld. Arguing Counsel, Sh. Devesh Srivastava for the Corporate Debtor, states that the Ld. Arguing Counsel is not well today, and therefore, seeks an adjournment. Ld. Counsel, Sh. Shivam Gupta representing the Financial Creditor has no objection to the adjournment of the present matter.
- 2.** At the request, made by Ld. Counsels representing the parties, the matter is adjourned for further hearing on 9th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th May, 2024

*Avaneesh Kumar Singh
(Stenographer)*